

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

COARM:

110(ND)16

PRESENT: MS. DEEPA KISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.01.2019

NAME OF THE COMPANY: Ms. Chandra Bala Modi & Anr. V/s. M/s. Synapse  
Communications Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

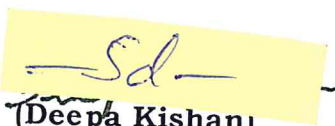
Present for the Petitioner: Mr. Ashish Dholakia, Mr. Gautam Bajaj &  
Mr. Rohan Chawla, Advocates

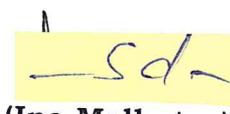
Present for the Respondent: Mr. Ajay Garg, Advocate

**ORDER**

Ld. Counsel for both parties have pointed out that matter is already part  
heard. Keeping in view the constitution of a New Bench, it is just expedient  
that the matter is released from part heard.

Be listed before the regular Bench on 14<sup>th</sup> January, 2019.

  
(Deepa Kishan)  
Member (T)

  
(Ina Malhotra)  
Member (J)